

**HIGH COURT OF MANIPUR**

**AT IMPHAL**

**NOTIFICATION No.80**

Dated, Imphal the 26<sup>th</sup> August, 2020.

No.HCM/1/96/BENCH Advocates and parties have been permitted to file petition/appeal/application/affidavit and other documents by e-mail pursuant to notification issued by the High Court from time to time ending with Notification No. 79 dated 22.08.2020 issued by the High Court of Manipur.

It has come to the knowledge of the Registry that in some cases petition/appeal/application/affidavit do not bear signature of the parties and the counsel appearing for the parties concerned. This will lead to confusion on the identity of the person(s) and the validity of the documents will be in doubt anytime.

It is therefore notified that while filing petition/appear/application/affidavit or other documents etc. through e-mail, signature of all parties concerned as well as the counsel will have to be affixed, the name to be written, date to be indicated and thereafter, scanned and submitted to the Court by e-mail.

If this procedure is not followed, the Registry will not be in a position to take up the petition/appeal/application/affidavit etc. for further processing. The same cannot be number or listed. If it is defective, the Registry is not at fault.

By this notification, all concerned are informed to follow the procedure without default.

By orders etc.

Sd/-

**REGISTRAR (Judl)**

**HIGH COURT OF MANIPUR.**

Imphal, the 26<sup>th</sup> August, 2020.

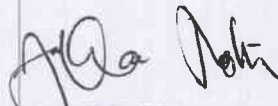
No.HCM/1/96/BENCH

Copy to:

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1. The Advocate General, Govt. of Manipur.
  2. Registrar (Vig.)/(Admn.), High Court of Manipur.
  3. Secretary (Law), Government of Manipur.
  4. President, High Court Bar Association, Manipur. }
  5. President, All Manipur Bar Association. }

For Kind information and circulation to all Learned members

6. Government Advocate, High Court of Manipur.
7. Public Prosecutor, Manipur.
8. Pr. Secretary to Hon'ble Chief Justice.
9. All the Assistant Registrars, High Court of Manipur.
10. PS to Hon'ble Mr. Justice L. S. Jamir.
11. PS to Hon'ble Mr. Justice Kh. Nobin Singh.
12. PS to Hon'ble Mr. Justice M. V. Muralidaran.
13. PS to Hon'ble Mr. Justice A. Bimol Singh.
14. PS to Advocate General, Manipur.
15. PS to Registrar General.
16. All Superintendents, High Court of Manipur.
- ✓ 17. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
18. All Court Masters.
19. Notice Board.
20. Guard file.



**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR.**